

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-309/ND/2020

IN THE MATTER OF:

Times Innovative Media Ltd

Vs

Manohar Lal Sarraf and Sons Jewellers Pvt Ltd.

....Applicant

....Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

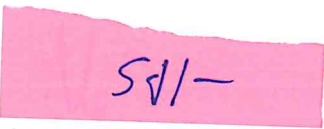
PRESENT:

For the Applicant :

For the Respondent :

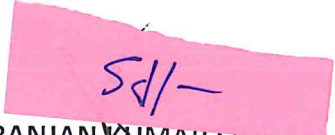
ORDER

Adjourn the matter to 20.04.2020.



Sd/-

(K.K. VOHRA)
MEMBER (T)



Sd/-

(ABNI RANJAN KUMAR SINHA,
MEMBER (J))